

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1306
TO BE ANSWERED ON 07.12.2015
CHILD/BONDED LABOUR**

1306. SHRIMATI ANUPRIYA PATEL:

SHRI OM BIRLA:

SHRI ALOK SANJAR:

SHRI BIDYUT BARAN MAHATO:

Will the Minister of **LABOUR AND EMPLOYMENT** be pleased to state:

- (a) the number of child labourers and bonded labourers identified in the country, State/UT-wise;**
- (b) the total number of child and bonded labourers rescued and rehabilitated during each of the last three years and the current year, State/UT-wise;**
- (c) whether freed child and bonded labourers are forced to work again and if so, whether the Government proposes to evolve a new improved system for rehabilitation of child and bonded labourers and if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government has launched any publicity or special drive against the practice of child and bonded labour in the country including rural areas;**
- (e) if so, the details thereof; and**
- (f) the measures taken by the Government for the complete eradication of child and bonded labour in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): The number of main workers in the age group of 5 to 14 years as per 2011 Census, State/UT-wise, is given at Annexure-1 and the State/UT-wise number of bonded labourers identified till 30.9.2015 is given at Annexure-II.

(b): As per the data received from District National Child Labour Project (NCLP) Societies, number of children rescued/withdrawn from work, rehabilitated and mainstreamed under NCLP Scheme during the last three years and the current year, State-wise is given at Annexure-III. Number of bonded labourers released and rehabilitated during the last three years and current year is given at Annexure-IV.

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(c): Enforcement of the Child Labour (Prohibition and Regulation) Act, 1986 is with the Central and State Government in their respective spheres. However, Government is implementing the National Child Labour Project (NCLP) Scheme under which children rescued/ withdrawn from work in the age group of 9-14 years are enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid day meal, stipend, health care etc. before mainstreaming into formal education system. Children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Sarva Shiksha Abhiyaan (SSA). A Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour is under operation since 1978. Under the scheme, rehabilitation assistance is provided which is equally shared by the Central and the State Government. In the case of North Eastern States, the entire financial assistance is borne by the Central Government.

(d) & (e): The NCLP Scheme envisages awareness generation campaigns against the evils of child labour. To undertake the awareness generation, funds to the tune of Rs. 1.25 lakh are provided annually to the NCLP Project Society. Under the Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour, Central Government provides assistance of Rs. Ten lakh per annum per state for undertaking awareness generation activities.

(f): Considering the nature of the problem of child labour, Government is following a multi-pronged strategy. It comprises of statutory and legislative measures, rehabilitation of children withdrawn from work through specific scheme and universal elementary education along with convergence with other schemes for socio-economic development. The Bonded Labour System has been abolished by law throughout the country under the Bonded Labour System (Abolition) Act, 1976. The Act empowers Executive Magistrates to exercise powers of Judicial Magistrate of first or second class for trial of offences. The Act provides for Vigilance Committees at District and Sub-divisional levels to identify and rehabilitate bonded labourers. In order to assist the State Governments in the task of rehabilitation of identified and released bonded labourers, a Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour is under operation since 1978.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1306 FOR ANSWER ON 07.12.2015 BY SHRIMATI ANUPRIYA PATEL AND OTHERS REGARDING CHILD/ BONDED LABOUR

State wise details of main workers in the age group of 5-14 years as per Census 2011:

Sl. No.	Name of State/UT	No. of main workers in the age group of 5-14 years
1.	Andaman & Nicobar Island	999
2.	Andhra Pradesh **	404851
3.	Arunachal Pradesh	5766
4.	Assam	99512
5.	Bihar	451590
6.	Chandigarh U.T.	3135
7.	Chhattisgarh	63884
8.	Dadra & Nagar H.	1054
9.	Daman & Diu U.T.	774
10.	Delhi U.T.	26473
11.	Goa	6920
12.	Gujarat	250318
13.	Haryana	53492
14.	Himachal Pradesh	15001
15.	Jammu & Kashmir	25528
16.	Jharkhand	90996
17.	Karnataka	249432
18.	Kerala	21757
19.	Lakshadweep UT	28
20.	Madhya Pradesh	286310
21.	Maharashtra	496916
22.	Manipur	11805
23.	Meghalaya	18839
24.	Mizoram	2793
25.	Nagaland	11062
26.	Odisha	92087
27.	Puducherry U.T.	1421
28.	Punjab	90353
29.	Rajasthan	252338
30.	Sikkim	2704
31.	Tamil Nadu	151437
32.	Tripura	4998
33.	Uttar Pradesh	896301
34.	Uttarakhand	28098
35.	West Bengal	234275
	Total	4353247

** Including Telangana.

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1306 FOR ANSWER ON 07.12.2015 BY SHRIMATI ANUPRIYA PATEL AND OTHERS REGARDING CHILD/ BONDED LABOUR**

The State/ UT-wise number of bonded labourers which may include bonded child labourers identified till 31.09.2015:

Name of the State	Identified and Released
Andhra Pradesh	38,141
Arunachal Pradesh	3,526
Bihar	15,395
Chhattisgarh	2,215
Gujarat	64
Haryana	594
Jharkhand	196
Karnataka	64,600
Kerala	823
Madhya Pradesh	13,317
Maharashtra	1,404
Orissa	50,441
Punjab	252
Rajasthan	7,713
Tamil Nadu	65,573
Uttar Pradesh	37,788
Uttaranchal	5
West Bengal	344
TOTAL	3,02,391

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1306 FOR ANSWER ON 07.12.2015 BY SHRIMATI ANUPRIYA PATEL AND OTHERS REGARDING CHILD/ BONDED LABOUR

No. of children rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme during the last three years and the current year, State-wise (based on the available information received from District Project Societies):

Sl. No.	State	2012-13	2013-14	2014-15	2015-16 (as on 30.9.2015)
1	Andhra Pradesh#	7840	5715	346	175
2	Assam	10848	0	60	9346
3	Bihar	1162	3736	14028	2656
4	Chhattisgarh	2004	8034	10173	0
5	Gujarat	569	453	892	0
6	Haryana	1722	631	2583	0
7	Jammu & Kashmir	132	469	0	0
8	Jharkhand	4003	1028	2989	3450
9	Karnataka	758	2391	2519	1203
10	Madhya Pradesh	7116	8323	7879	7472
11	Maharashtra	4954	5614	3804	1840
12	Odisha	10309	6114	21315	1900
13	Punjab	0	957	290	613
14	Rajasthan	4155	3585	3349	0
15	Tamil Nadu	3671	3436	4492	2568
16	Telangana	-	-	2691	1003
17	Uttar Pradesh	10616	7310	16277	0
18	West Bengal	3117	6254	22689	2922
19	Uttarakhand	-	-	145	0
20	Nagaland	-	-	436	0
	Total	72976	64050	116957	35148

Andhra Pradesh includes Telangana upto 2013-14.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1306 FOR ANSWER ON 07.12.2015 BY SHRIMATI ANUPRIYA PATEL AND OTHERS REGARDING CHILD/BONDED LABOUR.

Number of bonded labourers which may include bonded child labourers released and rehabilitated during the last three years and current year:

Year	State	Bonded labour released & rehabilitated
2012-13	Chhattisgarh	550
	Rajasthan	50
	Uttar Pradesh	1335
	Karnataka	1090
	Punjab	164
Total		3189
2013-14	Odisha	28
	Rajasthan	150
	Uttar Pradesh	1800
Total		1978
2014-15	Chhattisgarh	853
Total		853
2015-16	Uttar Pradesh	2216
Total		2216
